

7
ITEM NO.36

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).2121/2013
(From the judgement and order dated 12/10/2012 in CRLA No.6780/2006,
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SUBHASH SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report)

WITH SLP(Cr1) NO. 3062 of 2013

(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 19/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. S.S. Kulshreshtha, Sr. Adv.

Mr. B.P. Gupta, Adv.

Mr. Harsh Vir Pratap Sharma, Adv.

Mr. Naresh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List on 26th July, 2013. In the cause list, the matter will be
shown as a fresh matter.

| (G. SUDHAKARA RAO)
| COURT MASTER

| |(SHARDA KAPOOR)
| |COURT MASTER

|
|
|